

ITEM NO.20

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Criminal Appeal No(s). 757-758/2022

CHANDRAPAL & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 06-01-2023 These appeals were called on for hearing today.

For Appellant(s)

Mr. Shashwat Goel, AOR
Mr. Kumar Dushyant Singh, AOR

For Respondent(s)

Mr Ashiwan Mishra, Adv.
Shashank Shekhar Singh, AOR

UPON hearing the counsel, the Court made the following
O R D E R

Sole respondent has filed counter affidavit.

Original records have been received from the High Court and
Trial Court.

Parties may file additional documents, if any.

Registry to process the matter for listing before the
Hon'ble Court as per rules.

H. SHASHIDHARA SHETTY
Registrar